

Sl. No	Location & schemes	Target Year
7.	Kallakurchi — LPT	2000-2001
8.	Palani — LPT	2000-2001
9.	Pollachi — LPT	2000-2001
10.	Trichy — LPT (DD-2)	2000-2001
11.	Coimbatore — LPT (DD-2)	2000-2001

### **Installation of CAS in Homes by Cable Operators**

1517. SHRI R.P. GOENKA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is a proposal that the cable operators should compulsorily install the conditional Access System (CAS) in homes of the consumers to view the pay channels;

(b) if so, the details of the modalities as worked out;

(c) whether it would be economically viable for the cable operators and to the consumers; and

(d) how far the CAS will help the content regulation?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ): (a) A proposal had been made by some cable operators/associations suggesting the mandatory installation of Conditional Access System (CAS) in consumer homes for viewing cable channels.

(b) to (d) the proposal is being examined.

### **Response of DTH service providers to New Policy**

1518. SHRI R.P. GOENKA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is likely to be the response of DTH service providers to the new policy approved by the Cabinet considering the restrictive clauses in regard to foreign investment;

(b) how will the new policy affect the cable operators; and

(c) will the DTH service result in monopoly by a few which would affect consumer interest?